



West Godavari Collectorate
Dt: 28.04.2021

R-3539
29/4/21

**PROCEEDINGS OF THE COLLECTOR & DISTRICT MAGISTRATE
WEST GODAVARI, ELURU
PRESENT: KARTIKEYA MISRA, I.A.S.,**

Sub:-COVID-19 - West Godavari District - Preventive Precautionary & Preparedness measures under Epidemic Diseases Act, 1897- Disaster Management Act, 2005 - for Containment, Control & Prevention of Covid-19 - Andhra Hospital, Eluru at District Head Quarters earmarked for admission & treatment of Judicial Officers, staff and their family members effected by COVID-19 for treatment - Orders issued.

Read:- 1) Covid Instant Order No.105/Covid-19/2020-21 of the Principal Secretary to Govt. of A.P., dt:24.04.2021.
2) Letter of the Principal District Judge, District Court, Eluru, dt:26.04.2021

ORDER:

In the reference 2nd read above, the Principal District Judge, District Court, Eluru has requested to identify one Hospital at District Head Quarters, Eluru for admission and treatment to the Judicial Officers, retired Judicial Officers, staff and their family members affected by Covid-19.

In view of the above, "THE ANDHRA HOSPITAL, ELURU" is hereby earmarked for treatment to the Judicial Officers, retired Judicial Officers, staff and their family members of Judicial Department affected by Covid-19.

The District Coordinator Hospital Services is hereby directed to make necessary arrangements in earmarking "Andhra Hospital, Eluru" for treatment to the Judicial Department and the Revenue Divisional Officer, Eluru is hereby directed to take necessary action and ensure regarding the arrangements made at the allotted hospital for Judicial Department.

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Collector & District Magistrate
West Godavari, Eluru


To

- The District Coordinator Hospital Services, West Godavari, Eluru for taking necessary action.
- The Revenue Divisional Officer, Eluru for taking necessary action.
- The Assistant Director, Mines & Geology & Nodal Officer for Andhra Hospitals, Eluru for information and necessary action.

Copy submitted to the District Principal Judge, District Courts, West Godavari, Eluru for information.
Copy to the CC to District Collector/Joint Collectors/DRO for information

PRL. DISTRICT COURT : WEST GODAVARI : ELURU : DT, 29.04.2021

Communicated to all the Judicial Officers working in the Unit of West Godavari, with a request to communicate the same to their staff members and also placed the same in District Court's website i.e., <http://districts.ecourts.gov.in/westgodavari>.


PRL. DISTRICT JUDGE,
W.G., ELURU. 29/4

Copy to :

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same in the official website of District Court and also send emails to all the Courts.

DIB HQ 2216
DAVA 29/4/2021